

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1937
(TO BE ANSWERED ON 09.03.2016)

EXCHANGE OF RESERVED POSTS

Ä1937. SHRI KRUPAL BALAJI TUMANE:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has any plans to convert the posts reserved for SCs/ STs/OBCs into general posts in case of any eligible candidate not being found amongst these categories;
- (b) if so, the details thereof;
- (c) whether any Committee has been constituted for an intensive analysis of the reasons for vacancies lying unfilled and if so, the details thereof and the findings of the Committee in this regard; and
- (d) the measures suggested for improving the said situation?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): There is no such proposal to fill up the backlog vacancies of SCs/STs and OBCs with general category candidates.

(c) & (d): Government constituted a Committee in July 2013 under the Chairmanship of Secretary, Ministry of Social Justice & Empowerment to make an in depth analysis of the reasons for backlog of filling up of reserved vacancies and suggest measures to enhance the employability of reserved category candidates. The Committee submitted its report and the major recommendations of the Committee included the following:

- (i) measures for upgrading the employment potential of SC, ST and OBC candidates in all groups
- (ii) to constitute expert committees comprising in-house officers to study the root causes of the problem and to initiate measures to remove such factors
- (iii) to improve pre-employment training or on-the-job preparatory training
- (iv) schemes for educational empowerment, upgradation of skills, vocational training etc.

Subsequent to the receipt of the recommendations of this Committee, the matter has been examined by this Department and time bound action plan has been finalized and intimated to all concerned Departments/Ministries on 20.11.2014 for implementation.